

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 35 (ND) /2017

CORAM:

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.05.2018**

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Dr. M.K. Pandey, Advocate Mr. Sarvesh Kashyap, Liquidator			
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For the Respondent:	Mr. M.S. Vishnu Sankar, Advocate			
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ORDER

The second progress report of the liquidation proceedings has been filed and is taken on record. No further directions are called for. Be listed for further progress of liquidation proceedings when filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)